

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

On attaining the age of superannuation Sh. Balbir Singh Shalar, S/o Late Sh. Jaswant Singh Shalar, A.O.(J), posted in the Central District, Tis Hazari Courts, Delhi, shall retire from Government Service w.e.f. 30.09.2022 (A/N).

GIRISH KATHPALIA
22.9.22

(Girish Kathpalia)
Principal District & Sessions Judge (HQs): Delhi

No. 22318-368-1/Estt.-1/PF/2022

Dated, Delhi the 22 SEP 2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. O/o. all the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Leave Sanctioning Authority, Central District, Tis Hazari Courts, Delhi.
4. The Drawing and Disbursing Officer/Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, with the direction to inform the Housing Department in case the official is in possession of Government accommodation.
5. The Concerned Pay & Accounts Office through the Concerned Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The A.O (Judicial), Litigation & Vigilance Branch, Central District, Tis Hazari Courts, Delhi.
7. The A.O. (Judicial), Computer Branch, General Branch & Library Branch, Central District, T.H.C, Delhi.
8. The A.O.(Judicial), P&T/Seniority & Promotion/Leave Seat/Layers Seat/Service Book/Recruitment Cell/ACR Cell/Pay Bill/Pension Cell, Central District, Tis Hazari Courts, Delhi.
9. The Web-Site Committee, THC, Delhi.
10. All the PRO/APRO, Tis Hazari Courts/Rohini Courts/KKD Courts/PHC Courts/Saket Courts/Dwarka Courts, Delhi/New Delhi.
11. Hindi Section, Room No. 232, Tis Hazari Courts, Delhi.
12. Sh. Balbir Singh Shalar, S/o Late Sh. Jaswant Singh Shalar, A.O. (J), posted in the Central District, Tis Hazari Courts, Delhi, with the direction to start process regarding surrendering of Government Accommodation, if occupied.


Principal District & Sessions Judge (HQs): Delhi

